श्री शशि भूषण बाजपेयी : अध्यक्ष महोदय, मैं मन्त्री महोदय से जानना चाहता हूं कि यह जो कम्यूनल रायट्स हुये इनमें क्या आम तौर पर फकीर, रिकशे वाले, पागल और दूसरे गरीब लोग मारे गये ? इस देश में अगर अमीरों पर कुछ हो जाये तो बड़ी फिक्र हो जाती है लेकिन अगर गरीबी के बच्चे मारे जायं तो भी मसानी साहब को भी और मधोक साहब को भी जाना चाहिये, यह हम सब का कर्तव्य है, घाटनाओं को मिनिमाइज़ करने से इस चीज को हम खत्म नहीं कर सकते हैं, क्या आप इस से सहमत हैं ?

श्री यशवन्त राव चव्हाण : हां, मैं आपकी बात से सहमत हूं

SHRI HEM BARUA : The hon. Home Minister has just now said that the Prime Minister visited Allahabad, but even after her visit to Allahabad there has been communal rioting in the city where members of the minority community are attacked and their shops are looted. What steps have Government taken so far to stop dommunal rioting in the country ? The Government has said that India is a vast country and that these things are only minor affairs. Is it not a fact that these things. happen because Government are taking a very light view of the situation?

SHRI Y. B. CHAVAN : A little while ago the suggestion was that we were maximising and glorifying communal riots. Now here is a suggestion that we are under estimating it. Two very extreme views are expressed. It is not true. We are taking proper steps and are making proper assessment. Unfortunately, the undercurrent of tension in Allahabad did not subside. Even recently there was some trouble. But now much more sirict measures have been taken and the thing appears to be under control.

QUESTION UNDER RULE 40

Action taken on 32nd Report of the Estimates Committee (Fourth Lok Sabha) on Mormugao Port

3. SHRI ERASMO DE SEQUEIRA : Will the CHAIRMAN, ESTIMATES COMMITEE be pleased to state :

(a) whether any follow-up report has been received by the Estimates Committee from Government with regard to the recommendations which have been accepted by Government listed in Chapter II of the 32nd Report of the Commitee on Marmugao Port;

(b) if so, the recommendations on which Government have taken action considered adequate; and

(c) whether Committee propose to pursue action taken on their recommendations in particular with reference to the recommendation at S. No. 42, para 88 of the original Report ?

THE CHAIRMAN, ESTIMATES COMMITTEE (SHRI P. VENKATASUBBAIAH) : (a) No, Sir. Normally, once the Committee has presented its report to the House giving its comments on the action taken by the Ministry concerned on the original report, that is regarded as the completion of the process of examination as far as the Committee is concerned. It is thereafter left to the House itself or individual members to seek further information as to the actual implementation of the Committee's recommendations which have been accepted by the Government and listed in Chapter II of Action Taken Reports.

(b) and (c). Do not arise.

WRITTEN ANSWERS TO QUESTIONS

TNCC President's statement Re : D.M.K.'s Activities

*1321. SHRI NARAYANAN :
SHRI SUBRAVELU :
SHRI DHANDAPANI :
SHRI MAYAVAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Governments's attention has been drawn to the statement of the President of the TNCC at a Press Conference in Delhi on the 2nd March, 1968 that some DMK leaders are sponsoring and encouraging the separatist movment in Tamilnad;

(b) whether Government have taken any action to find out the veracity or otherwise of this grave allegation ; and

(c) if so, their reaction thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Government have seen press reports of the statement.

(b) and (c). The Central Government are in touch with the State Government who have publicly disapproved of all objectionable acts like the burning of the national flag or the Constitution. The Chief Minister of Madras has also assured that firm action will be taken by the Government against those who promote secessionist activities.

पाकिस्तानियों द्वारा भारतीय कांस्टेबल का अपहरण

*1324. **श्री राम चरण :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अगस्त, 1967 में उत्तर प्रदेश कीं पी० ए० सी० की चौथी बटालियन के एक कांस्टेबल ड्राइवर को त्रिपुरा सीमा से पाकिस्तानी लोग उठा ले गये थे;

(ख) क्या उस कांस्टेबल को पाकिस्तान में सिल्हट जेल में रखा गया है;

(ग) क्या सरकार ने पाकिस्तान के साथ इस मामले में पत्र-व्यवहार किया है; और

(घ) यदि हां, तो उस कांस्टेबल को वापस लेने के लिए सरकार ने क्या कार्यवाही की है और उसका क्या परिणाम निकला है ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) : (क) और (ख). जी नहीं, श्रीमान्। फिर भी 25 अगस्त, 1966 को उत्तर प्रदेश की पी० ए० सी० की चौथी बटालियन के कांस्टेबल ड्राइवर मुदर प्रसाद तिवारी को, पाँच पाकिस्तानी, जिन में दो पाकिस्तान पुलिस वाले भी सम्मलित थे, उठा ले गये। वह अब भी पाकिस्तान के कब्जे में है।

(ग) और (घ). पाकिस्तानी अधिकारियों से विभिन्न स्तरों पर विरोध प्रकट कर दिया गया है तथा कांस्टेबल को वापिस लाने के प्रयत्न जारी हैं।

राहुल क्लब, नई दिल्ली

*1326. **श्री हरदयाल देवगुण :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत सात महीनों में डिफेंस कालोनी नई दिल्ली में चलने वाले राहुल क्लब लिमिटेड की इमारत पर कई बार छापा मारा गया है;

(ख) क्या यह भी सच है कि इस क्लब के सेक्रेटरी को 5 मार्च, 1968 को गिरफ्तार किया गया था;

(ग) क्या उक्त सेक्रेटरी के गिरफ्तार हो जाने से पहले, उसने पुलिस अधिकारियों के विरुद्ध उच्च न्यायालय में एक मामला दायर किया था;

(घ) क्या सरकार ने इस मामले में जांच की है; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्याचरण शुक्ल) : (क) जी हां, श्रीमान।

(ख) जी हां, श्रीमान।

(ग) से (ङ). छापे के समय दिल्ली पुलिस को इस मामले के बारे में जानकारी नहीं थी क्योंकि क्लब के सेक्रेटरी द्वारा उच्च न्यायालय में मामला दायर करने के बारे में दिल्ली पुलिस को 12 मार्च, 1968 को ही सूचना प्राप्त हुई थी।

Financial Assistance to State Road Transport Corporations

*1327. SHRI K. SURYANARAYANA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the amount of loans or other financial assistance given to the State Road Transport Corporations in various States and Unions Territories during the last ten years; and

(b) whether the assistance given has been properly utilised by those Organisations in a profitable way ?